

53

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 128/93.

Dt. of Decision : 9-1-97.

1. P.Adivappa
2. V.Kishan
3. Yousuf Sharief
4. Ch.Ilaiah

.. Applicants.

Vs

1. The Union of India.Rep. by its Secretary, Min.of Environment & Forests, CGO Complex, Lodhi Road, New Delhi.
2. The State of A.P. Re. by its Chief Secretary, Secretariat, Hyderabad.
3. The Principal Chief Conservator of Forests, Dept.of Forests, Gagan Vihar, Hyderabad.
4. H.Sreeramulu
5. B.Govinda Rao
6. V.P.Adinarayana
7. A.H.Qureshi
8. M.Padmanabha Reddy
9. B.V.Padmenabham
10. G.Vidyasagar

.. Respondents.

Counsel for the Applicants : Mr.K.Sudhaker Reddy

Counsel for the respondents : Mr.N.R.Devaraj, Sr.CGS.

MA. J.V.R.K. MINTY, SC.PA.AT.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

R

D

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ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

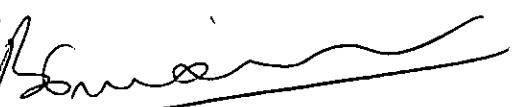
Heard Mr.K.Sudhakar Reddy, learned counsel for the applicants and Mr.N.R.Devaraj for R-1 and Mr.I.V.R.K.Murthy for R-2 & R-3.

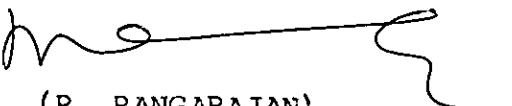
2. This OA is filed for setting aside the order No.17013/1/92-IFS-II dated 03-02-1993 (Page-9 of the OA) whereby certain State Forest officials of the Govt. of A.P. ^{was} promoted to IFS cadre ~~and~~ by holding it as illegal, arbitrary, unconstitutional and void-ab-initio and for a consequential direction to promote him on par with his junior.

3. The seniority list of the State Forest Officials were under challenge in the APAT and that case was resolved by APAT based on which a seniority list of State Forest Officials of AP was issued in December 1995. Based on that seniority list this Tribunal has given direction in case of certain State officials who have shown senior to those already promoted to IFS cadre on the basis of the final seniority list. However, it is now stated that even the final seniority list issued in December 1995 is also challenged in the APAT and that case is still pending. In view of the above, no finality has reached in regard to the fixation of seniority of the State Forest Officials of the AP Government for considering them for promotion to the IFS cadre. In view of the above, it will not be in order if any direction is given in this OA when the seniority list issued in December 1995 itself is under challenge. However, the applicant ^{is} at liberty to approach this Tribunal for the same relief after the decision of the seniority by the APAT which is at present ~~pending~~ with them.

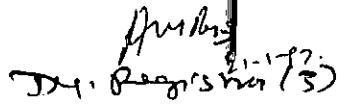
4. With the above observation, the OA is disposed of.

No costs.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.) Q.P.T.J.


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 09th January 1997.
(Dictated in the Open Court)


D. Ranganathan (S)

Copy to:-

1. The Secretary, Min. of Environment & Forests, Union of India, CGO Complex, Lodhi road, New Delhi.
2. The Chief Secretary, State of A.P. Secretariat, Hyd.
3. The Principal Chief Conservator of Forests, Dept. of Forests, Gajan Vihar, Hyd.
4. One copy to Sri. K.Sudhakar Reddy, advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Sri. I.V.R.K.Murthy, SC for A.P. State ~~SEXARY~~.CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

5/457
TYPED BY
COMPARED BY
CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL.
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R. RANGRAJAN: M(A).

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 21/1/93

Order/Judgement
R.P/C.P/M.A.NO.

O.A.NO. 128793

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

केन्द्रीय प्रशासनिक अधिकार
Central Administrative Tribunal
प्रेषण/DESPATCH

28 JAN 1997

हैदराबाद न्यायालय
HYDERABAD BENCH